



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,5th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WA/123/2021 CAVT. NO.01312/021, FIXED	THE UNION OF INDIA AND 3 ORS. Versus M.K. JOKAI AGRI PLANTATIONS (P) LTD. AND ANR.	MR. S C KEYAL	DR. A SARAF MR. P DAS FOR CAVEATOR
WITH				
2	WA/143/2021	THE UNION OF INDIA AND 3 ORS. Versus M.K. JOKAI AGRI PLANTATIONS (P) LTD. AND ANR.	MR. S C KEYAL	DR. A SARAF MR. P DAS FOR CAVEATOR
WITH				
3	WA/160/2021	THE UNION OF INDIA AND 3 ORS. Versus M.K. JOKAI AGRI PLANTATIONS (P) LTD. AND ANR.	MR. S C KEYAL	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA FOR CAVEATOR
4	WA/141/2021 B/O	THE KATHIATOLI SAMABAI SAMITTEE LTD. Versus KHAIRUL ISLAM AND 6 ORS.	MR. P J SAIKIA MS. M KECHII MR. M ALOM	GA, ASSAM
ORDERS				
5	PIL/66/2020	DEBARGHA ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR N DUTTA MS S SARMA HAZARIKA	SC, ELEM. EDU GA, ASSAM
6	PIL(Suo Moto)/2/2021	XXX Versus IN RE - STATE OF ASSAM AND 2 ORS	MR H K DAS, SC, GHC	GA, ASSAM
7	PIL/3/2021	SAHIN BAHAR LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU MR. A S TAPADER ASSTT.S.G.I. SC, SSA

8	PIL/42/2021 FIXED	TAKAM YOUTH SOCIETY AND 2 ORS Versus THE STATE OF ARUNACHAL PRADESH AND 3 ORS	MR. A K TALUKDAR MR. A K SINGH MR. H U CHOUDHURY	GA, AP
9	I.A.(Civil)/906/2021 in WA/3064/2021 WITH WA/3064/2021 (Filing Number)	NAZRA AHMED Versus THE STATE OF ASSAM AND 5 ORS. NAZARA AHMED Versus THE STATE OF ASSAM AND 5 ORS. E	MR. N N B CHOUDHURY MR. M DEWAN MR. N N B CHOUDHURY	GA, ASSAM SC, REVENUE SC, GMC
HEARING				
10	WA/33/2017 FIXED	THE UNIVERSITY GRANTS COMMISSION Versus THE GLOBEL OPEN UNIVERSITY NAGALAND and 23 ORS	MR.M GOSWAMI MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MS.K BARPUJARI MR.K OJHA	MR.S S DEY(RES-1) MR G RAHUL

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LEAVE NOTE OF ADVOCATES FOR 05/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 2

[DIVISION BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5176/2019 B/O	PABAN GHOSH @ SHRI PAWAN GHOSE Versus THE UNION OF INDIA AND 6 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/7779/2019 WITH LCR	FAJIRAN BEGUM @ FAJIRAN NECHA @ FAJARI BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. S C PANDIT MISS. M DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/7807/2019 WITH LCR	SAHAJAHAN ALI @ SAJAHAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MS B B AHMED A M I RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/7915/2019 WITH LCR	AJIDA KHATOON @ AJIDA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/8304/2019 WITH LCR	LAKHI BISWAS Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MRS. A BORAH MR. F A HASSAN MS. S F MAITAI MS A DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	WP(C)/8332/2019 WITH LCR	SUMATI BALA DAS Versus UNION OF INDIA AND 5 ORS.	MR. P C DEY MR I HAQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
7	WP(C)/8506/2019 B/O	JANTU DAS Versus UNION OF INDIA AND 5 ORS.	MR. S P CHOUDHURY MR. A S DHILLON	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

8	WP(C)/8825/2019 WITH LCR	SUKCHAN ALI SK Versus THE UNION OF INDIA AND 6 ORS.	MR. M I HUSSAIN MR. S M RAHMAN MS. S R SAIKIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
9	WP(C)/9163/2019 B/O	LITEN DAS @ RITAN DAS Versus UNION OF INDIA AND 5 ORS	MR. S P CHOUDHURY MR. A S DHILLON MR DIFENSO M	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

EX PARTE ORDER

10	WP(C)/7309/2019 WP(C) 2780/2019 WP(C) 826/2019 WP(C) 895/2019 WP(C) 925/2019 WP(C) 1720/2019 WP(C) 2158/2019 WP(C) 2801/2019 (All Disposed), WITH LCR, FIXED	JONGLU ALI @ JANGLU ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A A R KARIM MR J HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
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ADMISSION

11	WP(C)/4263/2017 WITH LCR, FIXED	JAHIDA KHATUN @ JAYEDA KHATUN Versus THE UNION OF INDIA and 4 ORS.	MR.Z HAMMAD MR. E AHMED MR.R A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
12	WP(C)/4663/2017 FIXED	MD. AZIR UDDIN Versus THE UNION OF INDIA and 6 ORS.	MS.L WAZEEDA MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA	GA, ASSAM ASSTT.S.G.I.
13	WP(C)/6042/2017 WITH LCR	AIMONA BIBI @ AIMONA BIBI Versus THE UNION OF INDIA and 3 ORS.	MR A ISLAM MR.H R AHMED	GA, ASSAM(R2-4) ASSTT.S.G.I.R1
14	WP(C)/6047/2017 WITH LCR	ALI MAHAMMAD @ ALI AHMED @ ALI HUSSAIN Versus THE UNION OF INDIA AND 3 ORS	MR. A BORUA MR. A BHATTACHARYYA	GA, ASSAM ASSTT.S.G.I.
15	WP(C)/7050/2017 WITH LCR	ANJU RAY @ ANJU RANI DUTTA Versus THE UNION OF INDIA and 3 ORS.	MR.S C BISWAS MR.I HUSSAIN MS.J BORA MS.K L R YANTHAN	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/5911/2018 WITH LCR, B/O	ABDUL GAFUR Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR J HUSSAIN MD A ALI	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
17	WP(C)/5921/2018 WITH LCR, B/O	RATAN ROY Versus UNION OF INDIA AND 5 ORS	MS. K SAIKIA MR B KAUSHIK MS. A KAPINJAL MR. A S DHILLON MR K BISWAKARMA MS B DEVI	SC, NRC MS. A VERMA MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
18	WP(C)/8575/2018 WITH LCR, B/O	ATIKUL ISLAM @ ASSIQL ISLAM AND 6 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
19	WP(C)/139/2019 WITH LCR, FIXED	ABUL KALAM Versus UNION OF INDIA AND 6 ORS.	MR. J SARMAH	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

ORDERS

20	Review.Pet./97/2020 WP(C)/4405/2019 (Disposed),B/O	TASLIMA KHATUN Versus THE UNION OF INDIA AND 7 ORS.	MR. L R MAZUMDER MR. H A TALUKDAR MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 5

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES EXCEPT ITEM NO.-12.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Crl.A./95/2017 WITH OFFICE NOTE	SRI KHAGENDRA CHAKMA @ KHAGEN Versus CENTRAL BUREAU OF INVESTIGATION and ANR	MSB DEVI MR.M RAHMAN MRS BORGHAIN MR.G GORLOSA MR.F ABDULLAH MR.M BORGHAIN	RETAINER COUNSEL(CBI)
2	Crl.A./48/2018 WITH LCR & P.B.	GANESH TANTI Versus STATE OF ASSAM	MR. T J MAHANTA MR. A BHATTACHARYA MR. D BHUYAN	PP, ASSAM
3	Crl.A./295/2018 WITH OFFICE NOTE AND LCR & P.B.	SRI RAMDHAN NAMASUDRA @ MANORANJAN Versus THE STATE OF ASSAM AND ANR	MRS. A DEVI	MR. S P CHITTAWAT (R2) MR. MD I HAQUE (R2) PP, ASSAM
4	Mat.App./15/2019 WITH LCR	SHRI SHANKAR TALUKDAR Versus SMTI RINKU TALUKDAR	MR. N C DAS MR. T J MAHANTA	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. A KHOUND MS. S SARMA HAZARIKA MS. Y S PHOM
5	CRL.A(J)/55/2019 WITH LCR & P.B.	BIJOY GOWALA Versus THE STATE OF ASSAM		PP, ASSAM
6	Mat.App./8/2020	MRS. INDRANI SARMA Versus SRI BIRAJ KUMAR SARMA	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA	MR. N N JHA MR. A C RAY
	WITH I.A.(Civil)/575/2020 in Mat.App./8/2020	MRS. INDRANI SARMA Versus SRI BIRAJ KUMAR SARMA	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA	

	WITH I.A.(Civil)/577/2020 in Mat.App./8/2020	MRS. INDRANI SARMA Versus SRI BIRAJ KUMAR SARMA	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA	
7	I.A.(CrI.)/34/2020 WITH LCR & P.B. FIXED in CrI.A./13/2020	MD. SAIFUDDIN AHMED @ SAHIL Versus THE STATE OF ASSAM AND ANR	MR N DUTTA MR. T DEURI MRS. R S DEURI MS B HAZARIKA	PP, ASSAM
	WITH CrI.A./13/2020	MD. SAIFUDDIN AHMED @ SAHIL Versus THE STATE OF ASSAM AND ANR	MR N DUTTA MR. T DEURI MRS. R S DEURI MS B HAZARIKA	PP, ASSAM
8	I.A.(CrI.)/317/2020 WITH LCR, FIXED in CrI.A./142/2020	SIRLU ORANG AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. P S BISWAS MS M DAS MS A BORAH	PP, ASSAM
	WITH CrI.A./142/2020	SIRLU ORANG AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. P S BISWAS MS M DAS MS A BORAH	PP, ASSAM
9	WITH CrI.A./123/2020	SRI BHANDAL ORANG Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MRS. A BORAH MS M DAS MR. P S BISWAS	PP, ASSAM
	WITH I.A.(CrI.)/356/2020 in CrI.A./123/2020	SRI BHANDAL ORANG Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MRS. A BORAH MS M DAS MR. P S BISWAS	PP, ASSAM
10	Death Sentence Ref./1/2021 WITH LCR & P.B	THE STATE OF ASSAM, Versus MANGAL PAIK	PP, ASSAM	MR K AGARWAL, AMICUS CURIAE MR. A BHATTACHARYA, AMICUS CURIAE
11	WITH CRL.A(J)/14/2021	MANGAL PAIK Versus THE STATE OF ASSAM		PP, ASSAM
HEARING				
12	CrI.A./205/2019 PART-HEARD WITH LCR & P.B. FIXED (WILL BE TAKEN UP IN PHYSICAL HEARING)	ABDUL KADIR AND 4 ORS. Versus STATE OF ASSAM AND ANR	MR. B CHAKRAVARTY MS THUYEKHRULU	MR. B DAS (R2) PP, ASSAM
	WITH I.A.(CrI.)/455/2020 in CrI.A./205/2019	ALALUDDIN AND ANR. Versus STATE OF ASSAM AND ANR	MR. B CHAKRAVARTY	MR. K M HALOI(R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021 TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH ONLINE COURT PROCEEDING SERVICES.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Rev.P./159/2021	RAHAM ALI Versus AKLIMA KHATUN	MR. S A AHMED MISS M GOGOI MR F A AHMED	
2	Crl.Rev.P./160/2021	SRI SURESH AGARWALLA Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI) (ACB)	MR. B C DAS MR. S CHAUHAN MR. P MAZUMDER	SC, CBI
3	Crl.Rev.P./164/2021	SRI SHIB NARAYAN BHAR Versus SMTI LAKSHMI BHAR	MR. B M CHOUDHURY MR. U CHOUDHURY	
4	Crl.Rev.P./166/2021	ANANDA SORA Versus THE STATE OF ASSAM AND ANR	MR. R CHETRI	PP, ASSAM
5	Crl.Rev.P./170/2021	MD. RAHMAT ALI Versus JUSNARA BEGUM		
6	Crl.Pet./374/2021	MINTU NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. K K NANDI	PP, ASSAM
7	Crl.Pet./377/2021	MS. DR. ASHFIA SULTANA @ PARVEEN AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	PP, ASSAM
8	Crl.Pet./379/2021	SRI SOUBHAM RATAN SINGH Versus SMTI. DEEPIKA KACHARI	MR N N UPADHYAYA MR. B B KAKATI	
9	Crl.Pet./382/2021	RANJIT SARKAR Versus THE STATE OF ASSAM AND ANR	MR S DAS	PP, ASSAM
10	Crl.Pet./383/2021	RAVI KUMAR AWASTHI Versus THE STATE OF ASSAM AND ANR	MRS J BEGUM MR D MAHANTA	PP, ASSAM

11	Crl.Pet./396/2021 B/O	SMT KALPANA DUTTA GOGOI Versus THE STATE OF ASSAM AND ANR. A	MR. P K GOGOI MR J P KACHARI	PP, ASSAM
12	Crl.Pet./397/2021 B/O	EMMANUAL PEGU @ DEBA Versus THE STATE OF ASSAM	MR. D GOGOI	PP, ASSAM
13	AB/2188/2021	PRANJAL DEKA Versus THE STATE OF ASSAM	MR S H SIKDAR	PP, ASSAM
14	AB/2190/2021	SIMANTA TAMULI Versus THE STATE OF ASSAM	MR. P BOIRAGI MR. S J SARMAH MISS. P KALITA	PP, ASSAM
15	AB/2191/2021	NIRAJ KUMAR SARMAH @ PINKU Versus THE STATE OF ASSAM	MR A D CHOUDHURY MR. D CHOUDHURY MR. T CHAKRABORTY	PP, ASSAM
16	AB/2197/2021	DIPAK DAS AND ANR. Versus THE STATE OF ASSAM	MR S RAHMAN MR. B CHOWDHURY MS. S PHUKAN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
17	Bail Appln./1629/2021 FIXED	ASHADUL KHAN AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
<u>BAIL HEARING</u>				
18	AB/2394/2020	PATANJIT JARAMBUSA @ PATHANJIT Versus THE STATE OF ASSAM	MR. S BOIRAGI MR. D GOGOI MR. S BORTHAKUR	PP, ASSAM
19	AB/2976/2020	MD. KASHIM ALI Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS A BHATTACHARJEE MR A CHAKRABORTY	PP, ASSAM
20	AB/16/2021	ALFIKKAR AHMED @ MD. JON KHAN Versus THE STATE OF ASSAM	MR. A K AHMED MS S BARUAH	PP, ASSAM
21	AB/28/2021	MONTU CHANGMAI @ SONMONI @ SIMANTA CHANGMAI Versus THE STATE OF ASSAM	MR. M A SHEIKH K U AHMED MS F INTAZ	PP, ASSAM
22	AB/45/2021	INDRANI UZIR AND ANR Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
23	AB/114/2021	RITUSANJAY BHUYAN AND ANR. Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
24	AB/131/2021	MINJUMA BEGUM Versus THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM
25	AB/923/2021	SUPRENDU HAZRA Versus THE STATE OF ASSAM	MR B KAUSHIK MR. S HAZARIKA	PP, ASSAM
26	AB/950/2021	KRISHNA KANTA DEKA Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
27	AB/1031/2021	PRANJAL DUTTA Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	PP, ASSAM
28	AB/1114/2021	LAKHYAJIT NATH AND 3 ORS Versus THE STATE OF ASSAM	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN MS. K BARUAH	PP, ASSAM
29	AB/1120/2021	SABIR AHMED LASKAR @ SABIR HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. A M S MAZUMDER	PP, ASSAM

30	AB/1130/2021	MANAS JYOTI NATH Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
31	AB/1157/2021	BIBEKA NANDA DEKA Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T BAIDYA MS N DEKARAJA	PP, ASSAM
32	AB/1179/2021	MRINAL DAS Versus THE STATE OF ASSAM	MR. A LAL	PP, ASSAM
33	AB/1229/2021	MAINUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	PP, ASSAM
<u>ORDERS</u>				
34	CrI.Pet./47/2017 WITH LCR 1 FILE & OFFICE NOTE	RUPAMONI DEBI and 2 ORS. Versus THE STATE OF ASSAM and ANR.	MR.K AGARWAL MR.S M BARUAH MR.M SAIKIA MR.H DAS	PP, ASSAM
35	I.A.(Civil)/236/2020 B/O in MFA/18013/2019 WITH MFA/18013/2019 (Filing Number) WITH I.A.(Civil)/18012/2019 (Filing Number)	M/S BAJAJ ALLIANZ GENNERAL INSURANCE CO. LTD. Versus MUSTT. NURJAHAN BEGUM AND 2 ORS. M/S BAJAJ ALLIANZ GENNERAL INSURANCE CO. LTD. Versus MUSSTT NURJAHAN BEGUM AND 2 ORS M/S BAJAJ ALLIANZ GENNERAL INSURANCE CO. LTD. Versus MUSSTT NURJAHAN BEGUM AND 2 ORS	MR. K K BHATTA MS. R DEVI	
36	I.A.(CrI.)/124/2021 AB 807/2020(D/O), FIXED in AB/807/2020	PUJA SHARMA Versus THE STATE OF ASSAM AND ANR.	MR. N DEKA MR. M GOGOI	MR. N SHARMA (R2) MS A UPADHAYA (R2) PP, ASSAM
<u>HEARING</u>				
37	CrI.Rev.P./50/2021 P/H, B/O WITH	SURAT JAMAL Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
38	CrI.Rev.P./41/2021 WITH	MEHER BANU BEGUM Versus THE STATE OF ASSAM	MR I RAFIQUE MS. S DEVI	PP, ASSAM
39	CrI.Rev.P./42/2021 WITH	MEHER BANU BEGUM Versus THE STATE OF ASSAM	MR I RAFIQUE MS. S DEVI	PP, ASSAM
40	CrI.Rev.P./44/2021 WITH	MEHER BANU BEGUM Versus THE STATE OF ASSAM	MR I RAFIQUE MS. S DEVI	PP, ASSAM
41	CrI.Rev.P./45/2021 WITH	MEHER BANU BEGUM Versus THE STATE OF ASSAM	MR I RAFIQUE MS. S DEVI	PP, ASSAM
42	CrI.Rev.P./46/2021 WITH	MEHER BANU BEGUM Versus THE STATE OF ASSAM	MR I RAFIQUE MS. S DEVI	PP, ASSAM
43	CrI.Rev.P./47/2021	MEHER BANU BEGUM AND ANR Versus THE STATE OF ASSAM AND ANR	MR I RAFIQUE MS. S DEVI	MR. DITUL DAS MR. R RAHMAN MR. B J TALUKDAR PP, ASSAM

44	WITH Crl.Rev.P./49/2021	MEHER BANU BEGUM Versus THE STATE OF ASSAM	MR I RAFIQUE MS. S DEVI	PP, ASSAM
45	WITH Crl.Rev.P./51/2021	JAHIRUL ISLAM SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
46	WITH Crl.Rev.P./78/2021	DELOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
47	WITH Crl.Rev.P./85/2021	MEHER BANU BEGUM Versus THE STATE OF ASSAM AND ANR	MR I RAFIQUE MS. M MEDHI MS. S DEVI	PP, ASSAM
48	WITH Crl.Rev.P./86/2021	MEHER BANU BEGUM Versus THE STATE OF ASSAM AND ANR	MR I RAFIQUE MS. S DEVI	PP, ASSAM
49	Crl.Pet./368/2021 P/H FIXED	THE STATE OF ASSAM AND 2 ORS Versus CHOW SONJIT POMONG AND ANR	MR. P N GOSWAMI MR. K P PATHAK ADDL. AG,ASSAM	MR. A K GUPTA MR. R S MISHRA

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LEAVE NOTE OF ADVOCATES FOR 05/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,5th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/520/2021	ABU MD. MANZUR AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR H R CHOUDHURY MR. J M SULAIMAN	SC, ELEM. EDU GA, ASSAM
2	WP(C)/750/2021	MD. PARVEZ MUSHTAQUE AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR. P P MEDHI MR. S A CHOUDHURY	SC, ELEM. EDU GA, ASSAM
3	WP(C)/1656/2021	PRABITA KULI Versus THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MD S ALI	MR. P MAHANTA (R-8) MR. D DEKA (R-7) MR. R B GOHAIN (R-7) SC, EDU
4	WP(C)/1657/2021	JAYMATI CHARAH Versus THE STATE OF ASSAM AND 7 ORS	MR. B K DAS MD S ALI	MR. D DEKA (R-8) MR. R B GOHAIN (R-8) SC, EDU
5	WP(C)/1752/2021	ANJAN MILI Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU MR. P MAHANTA (R-7)
6	WP(C)/2364/2021	LALIT DOLEY Versus THE STATE OF ASSAM AND 5 ORS	MS. P BORA	SC, ELEM. EDU
7	WP(C)/2370/2021	ANUJ KUMAR DOLEY Versus THE STATE OF ASSAM AND 5 ORS	MS. P BORA	SC, ELEM. EDU
8	WP(C)/3117/2021	RAZAB ALI MONDAL Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH K U AHMED MR. M HUSSAIN MR A ISLAM	SC, ELEM. EDU
9	WP(C)/3518/2021	BONTI BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S S S RAHMAN MR Z HUSSAIN S BORGHAIN MR A W AMAN MR S A BARBHUYAN	SC, SEC. EDU. SC, FINANCE
ORDER (IMPLEADMENT OF PARTY)				
10	I.A.(Civil)/1071/2021 in WP(C)/1316/2021	ABDUR RAHIM Versus THE STATE OF ASSAM AND 4 ORS.	MS. P ADHIKARI G UDDIN MR. A H HUSSAIN	SC, SEC. EDU.

	WITH WP(C)/1316/2021	MUKUL BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR H BARUAH MR. N K DEKA	SC, SEC. EDU.
	WITH I.A.(Civil)/782/2021 in WP(C)/1316/2021	JUNA RANI BHAGAWATI Versus MUKUL BORAH AND 3 ORS.	MR. A DEKA	SC, SEC. EDU. MR H BARUAH MR. N K DEKA
	WITH I.A.(Civil)/916/2021 in WP(C)/1316/2021	MUKUL BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR H BARUAH	SC, SEC. EDU.
<u>ADMISSION</u>				
11	WP(C)/5323/2014	DR. NIPUN BARUWATI Versus THE STATE OF ASSAM AND 7 ORS	MR.H ROHMAN MR.P D NAIR MR G ALAM	MR.K BORUAH MR.K SINGHA MR.R S MISHRA SC, HIGHER EDUCATION
12	WP(C)/1248/2020	HAM AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE UNION OF INDIA AND ANR.	MR. K A MAZUMDER MR. A MALIK	MR. A K DUTTA MR. S BORTHAKUR MS. P BORAH ASSTT.S.G.I.
	WITH I.A.(Civil)/112/2021 in WP(C)/1248/2020	HAM AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE UNION OF INDIA AND ANR.	MR. K A MAZUMDER	ASSTT.S.G.I.
13	WP(C)/1998/2020 B/O	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE STATE OF ASSAM AND 2 ORS	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
14	WITH WP(C)/194/2020	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 2 ORS.	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
15	WP(C)/2987/2020	HASNINE ALAM Versus THE STATE OF ASSAM AND 4 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	GA, ASSAM SC, AG SC, G.H.C SC, FINANCE
<u>ORDERS</u>				
16	WP(C)/2604/2015 CAVT. NO. 390/2015	SMTI RINA DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR.T J MAHANTA MR.R BARUAH MS.K DEVI MS.K DAS	SC, SECONDARY EDUCATION MR.C GOSWAMI FOR CAVEATOR SC, FINANCE
	WITH I.A.(Civil)/25/2016 in WP(C)/2604/2015	SMTI RINA DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR.T J MAHANTA MR.R BARUAH MS.K DEVI MS.K DAS	SC, SECONDARY EDUCATION FOR CAVEATOR MR.C GOSWAMI SC, FINANCE
17	Cont.Cas(C)/43/2019 B/O	DHANYA GOHAIN Versus SANJIB BHUYAN	MR. S BORTHAKUR MR. J ABBAS	MR J ABEDIN MR. D MOZUMDER MR. S P BHATTACHARJEE MR. N SARMA
18	Cont.Cas(C)/424/2020 B/O	SMT. RINA PAUL Versus SRI PRITAM SAIKIA AND 3 ORS.	MR. D P BORAH	MR. R MAZUMDAR MR. K GOGOI MS. N PHUKAN MR. B DEORI MS. N BORDOLOI
19	I.A.(Civil)/912/2021 in WP(C)/1447/2021	THE GAUHATI UNIVERSITY Versus BISWAJIT SARMA AND ANR.	MR. K N CHOUDHURY MR. P J PHUKAN (SC, G.U.)	SC, HIGHER EDU MR. P SAIKIA

WITH
WP(C)/1447/2021

DR. BISWAJIT SARMA
Versus
THE STATE OF ASSAM AND 3 ORS

MR. U K NAIR
MR. P SAIKIA

SC, HIGHER EDU
MR. K N CHOUDHURY (R-
2,3,4)
MR. P J PHUKAN (R-2,3,4)
SC, G U

20 WP(C)/1520/2021
B/O

BHUPEN KULI
Versus
THE STATE OF ASSAM AND 6 ORS

MR. B K DAS

SC, ELEM. EDU
MR. D DEKA (R6)
MR. R B GOHAIN (R6)

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LEAVE NOTE OF ADVOCATES FOR 05/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Thursday,5th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH - III

**THIS BENCH WILL TAKE UP HEARING LIST (CRIMINAL MATTERS)
DATED 02-08-2021 TO 06-08-2021 PERTAINING TO THIS BENCH.**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021
TO 03-09-2021 (PERTAINING TO CIVIL BENCH - III), ALONG
WITH THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	W.P.(CrI.)/9/2021 B/O	HARUN RASHID @ MD HARUN RASHID Versus THE STATE OF ASSAM AND 6 ORS	S R A NASER MR. H ROHMAN MR. P D NAIR MR. R ULLAH	SR. GA, ASSAM SC, GHC
2	W.P.(CrI.)/10/2021 B/O	HABIBUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	S R A NASER MR. H ROHMAN MR. P D NAIR MR. R ULLAH	SR. GA, ASSAM SC, GHC
3	W.P.(CrI.)/11/2021 B/O	NAKIBUR ZAMAN Versus THE STATE OF ASSAM 6 ORS	S R A NASER MR. H ROHMAN MR. P D NAIR MR. R ULLAH	SR. GA, ASSAM SC, GHC
4	W.P.(CrI.)/12/2021 B/O	SIRAJUL HAQUE Versus THE STATE OF ASSAM AND 6 ORS	S R A NASER MR. H ROHMAN MR. P D NAIR MR. R ULLAH	SR. GA, ASSAM SC, GHC
5	Cont.Cas(C)/223/2021	RUBI BORAH Versus TAPASH DAS,	MR. S BANIK MR A V SINGH MS. M K BROWN MR W R MEDHI	
6	WP(C)/2820/2021 FIXED	PROMUD BORGHAIN AND 18 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR A R BHUYAN MR. A M KHAN	SC, IWT
7	WP(C)/3503/2021 FIXED	BAHADUR SINGH Versus THE UNION OF INDIA AND 4 ORS	MS. P BARUAH MR TAPAS DAS	ASSTT.S.G.I.
<u>ADMISSION</u>				
8	WP(C)/2227/2014	SMTI SAMIKSHA MAHANTA Versus THE STATE OF ASSAM AND 5 ORS	MR.P MAHANTA MS.P SAHARIA	GA, ASSAM MR.M SARANIA(R-5) MR.K K PARASARR-5R-6 MR.J K BHUYAN(R-5) MR.B CHETRI(R-5)(R-6)

9	WP(C)/2791/2015	SWADESH RANJAN BISWAS Versus NEEPCO LTD. and 3 ORS	MR. R K DUTTA MR. U J SAIKIA MR. N K BARUA	MR. K P SARMA (R1-R4) MR D SENAPATI (R1-R4) MR. H DAS (R1-R4) MS. S KATAKEY (R1-R4) MS. S. TODI (R1-R4) MR. D KAKOTI (R1-R4) MR. M SAHEWALLA (R1-R4)
10	WP(C)/5400/2015	IBRAHIM ALI Versus THE STATE OF ASSAM AND 3 ORS	MR.D K SARMAH MS.A TALUKDAR MR.N PATHAK MR.A PATHAK	GA, ASSAM(R1-3) MR.I H SAIKIA(R-4) MR. R BORPUJARI (SC, REVENUE DEPT.) MR.A PARAMANIKR-4 MR.M ALI(R-4)
11	WP(C)/3410/2019 B/O	ARYAN CHETIA PHUKAN AND 28 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	GA, ASSAM SC, APDCL
12	WP(C)/6867/2019 FIXED	DIPAMANI KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, AG MD M S ALI MR. R K TALUKDAR (R-5) SC. REVENUE
13	WP(C)/1055/2020	EX CT/GD 041711898 HANIF ALI Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. A K DUTTA ASSTT.S.G.I.
14	WP(C)/3001/2020	KESHAV RAJ SHARMA Versus THE UNION OF INDIA AND 2 ORS	MS. S BORA MS. N CHAKRABORTY	MR. A K DUTTA ASSTT.S.G.I.
15	WP(C)/4122/2020 FIXED	NILOTPAL NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. R M DEKA MR. D J DAS MR. R BHARALI	SC, PNRD MR. M NATH (R2, R3, R4) MR. A ROY (R2, R3) MR. A BHATTACHARJEE (R2)
WITH				
16	WP(C)/1511/2021	NILOTPAL NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. R M DEKA MR. D J DAS	SC, PNRD
17	WP(C)/3124/2021 FIXED	MOKBUL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. S U AHMED MR A HAWARI	SC, PNRD SC, AG
ORDERS				
18	WP(C)/6067/2019 B/O	RUPESWAR SAIKIA AND 55 ORS. Versus THE STATE OF ASSAM AND 20 ORS.	MR. H RAHMAN MR I HASIEB	SC, PNRD GA, ASSAM MR. R BARUAH MR. N M DUTTA MR. S C KHOUND SC, FINANCE
19	I.A.(CrI.)/268/2021 SCANNED COPY OF CASE RECORD, AB 1297/2021(D/O), B/O in AB/1297/2021	BHOGESWAR DAS Versus THE STATE OF ASSAM	MR F KHAN MS D BARUAH MS B BARMAN	PP, ASSAM
20	WP(C)/3147/2021 FIXED	RAJESH KUMAR (GO-2118A) Versus THE UNION OF INDIA AND 2 ORS	MRS. R BORAH MR. D BORAH	MRS. R DEVI ASSTT.S.G.I.
HEARING				
21	WP(C)/2139/2020 FIXED	G/3200622N HAVILDAR/GD, JAGDISH CHANDRA Versus THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR MR. B HAZARIKA	MR. K GOGOI ASSTT.S.G.I.
22	WP(C)/4133/2020 FIXED	RUMI GOGOI AND 125 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM

23 **WITH** WP(C)/2725/2020 BROJEN BORAH AND 3 ORS. MR A R BHUYAN GA, ASSAM
Versus MR. M A I HUSSAIN
THE STATE OF ASSAM AND 5 ORS

24 **WITH** WP(C)/3020/2020 BISWAJIT GOGOI AND 121 ORS. MR A R BHUYAN GA, ASSAM
Versus MR. M A I HUSSAIN
THE STATE OF ASSAM AND 5 ORS. MS LR KHANAM

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LEAVE NOTE OF ADVOCATES FOR 05/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Thursday,5th August 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH - IV & I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2945/2021	SURAJIT DEKA Versus UNION OF INDIA AND 3 ORS.	MRS. S ROY MR. A A AHMED	ASSTT.S.G.I.
2	WP(C)/3198/2021 FIXED	MARUTI TIMBER AND FURNITURES Versus THE STATE OF ASSAM AND 6 ORS.	MR D K DAS MR. R K AGARWALA MR H BETALA MR C KUMAR	SC, FOREST
3	WITH WP(C)/3228/2021	DILIP KUMAR SINGHANIA Versus THE STATE OF ASSAM AND 5 ORS	MR. R K AGARWALA MR H BETALA MR C KUMAR MR. T DOLEY	SC, FOREST
4	WP(C)/3333/2021 FIXED	KAMRAN PASHA CHOUDHURY Versus THE SATE OF ASSAM AND 13 ORS.	DR. B AHMED MR. N HAQUE MR. A K AZAD	SC, PNRD GA, ASSAM MR. N DEKA MR. M GOGOI FOR CAVEATOR
5	WP(C)/3467/2021 FIXED	M/S. S.M. CEMENT INDUSTRIES Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	DR. ASHOK SARAF MR. A GOYAL	SC, APDCL
6	WP(C)/3470/2021 FIXED	ANJIT RABHA AND 32 ORS. Versus THE HIGHWAY ADMINISTRATION, NHIDCL AND 4 ORS.	MR. R ALI MR M Z SHAH	GA, ASSAM SC, NHIDC SC, REVENUE
7	WP(C)/3543/2021 B/O	PAIPULI GOHAIN Versus THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED MS S DAS MS R DEKA	SC, APDCL
8	WP(C)/3545/2021 B/O	M/S MAA MANASHA PRINTERS Versus THE STATE OF ASSAM AND 7 ORS.	MR. B GOGOI MR P NAYAK MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA MRS. D S DEKA	GA, ASSAM

9	WP(C)/3548/2021	SOLEMAN ALI Versus THE STATE OF ASSAM AND 7 ORS.	DR. B AHMED MR H I CHOUDHURY G UDDIN MR. A K AZAD	GA, ASSAM SC. CO. OP. SC, BTC
ADMISSION				
10	WP(C)/1628/2019 B/O	JONAKI BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K GOGOI MR J P KACHARI	GA, ASSAM SC, REVENUE SC, NF RLY
11	WP(C)/3248/2020 B/O	B.R.G. ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, FOREST
WITH				
12	WP(C)/3245/2020	M/S. J.B. ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, FOREST
WITH				
13	WP(C)/3249/2020	SAMIR ALI Versus THE STATE OF ASSAM AND 7 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, FOREST
WITH				
14	WP(C)/3254/2020	CITY STEELS Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, FOREST
15	WP(C)/3731/2020 B/O	HEEYA THE ATTIRE STUDIO AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. P J SAIKIA MR. A K GUPTA MR K J SAIKIA	MR. R. RAFIQUE, SC, AG, ASSAM.
MR. R. DHAR, SC, HANDLOOM AND TEXTILE				
16	WP(C)/4834/2020 B/O	M/S SURYA CONSTRUCTIONS AND ANR Versus BOARD OF CONTROL FOR CRICKET IN INDIA AND 5 ORS	MR. B P BORAH MR. P DUTTA MR R S RONGHANG	MR S KHOUND MS. N BORAH
17	WP(C)/5392/2020 FIXED	NEW TECH STEEL AND ALLOYS PVT LTD Versus THE STATE OF ASSAM AND 9 ORS	MR D K MISHRA MR. M MORE MR. P K SHARMA	GA, ASSAM SC, APDCL
18	WP(C)/643/2021 B/O	ABDUL KALAM Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MD. M H CHOUDHURY K U AHMED MS F INTAZ	SC. WATER RESOURCE DEPTT.
19	WP(C)/684/2021 FIXED	TRANS VIRTUAL PVT LTD AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. T R SARMA MR. A K ROY	SC, GUWAHATI SMART CITY LTD. SC, GDD
WITH				
20	WP(C)/2959/2021	TRANS VIRTUAL PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. T R SARMA MR. A K ROY	GA, ASSAM SC, GUWAHATI SMART CITY LTD.
21	WP(C)/739/2021 B/O	MAINUL HOQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR M H CHOUDHURY MS F INTAZ MR. K U AHMED	MS. S CHUTIA (SC, WATER RESOURCE DEPT.)
22	WP(C)/885/2021 CAVT. NO.08012/020, FIXED	LUTHFA BEGUM LASKAR Versus THE STATE OF ASSAM AND 13 ORS	MR. K N CHOUDHURY MR. N H BARBHUIYA	MS. P ADHIKARI(R- 7, 8,9,10,13,14) MR H I CHOUDHURY(FOR CAVEATOR) SC, PNRD GA, ASSAM MR. S K TALUKDAR (R- 7, 8,9,10,13,14) MR. P N GOSWAMI(FOR CAVEATOR) G UDDIN(R- 7, 8,9,10,13,14) MR. A M S MAZUMDER (R- 6) MR. K P PATHAK(FOR CAVEATOR)

23	WP(C)/1496/2021 FIXED	M/S GOB ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MR. N UDDIN MR. M ISLAM	GA, ASSAM SC, FOREST
WITH				
24	WP(C)/2175/2021	M/S GOB ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MR. N UDDIN MR. M ISLAM	GA, ASSAM SC, FOREST
25	WP(C)/3277/2021 CAVT. NO.04542/021, FIXED	M/S 14/15 NO. NISHARI HARIA NADI MEEN SAMABAY SAMITY LIMITED Versus THE STATE OF ASSAM AND 6 ORS	MR P BHARDWAJ	GA, ASSAM MR. H ALI MR. R A CHOUDHURY FOR CAVEATOR
ORDERS				
26	WP(C)/3076/2021 FIXED	ARUN CHANDRA PAUL Versus THE STATE OF ASSAM AND 6 ORS	MR. D P CHALIHA MD. I AHMED	GA, ASSAM
WITH				
27	WP(C)/5334/2013	UTTAM SAHA and 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.N CHAKRABORTY MR.C GOSWAMI	MR.S CHAUHAN(R-4) GA, ASSAM MR.A R SHOME(R-4) MR. S CHAUHAN (R4) MR. U P CHALIHA (R5) MS.F AHMED MR.P K DEBROY(R-5) MR.S DEY(R-5) MR. P MAZUMDER (R4) MR.D NARZARY MR.P SEN(R-5)

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LEAVE NOTE OF ADVOCATES FOR 05/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Thursday,5th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS]

THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021 TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH ONLINE COURT PROCEEDING SERVICES.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Bail Appln./1489/2021 B/O	AAIJUDDIN AHMED @ AYEJUDDIN AHMED Versus THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
MOTION (BA)				
2	Bail Appln./1772/2021	MD. ABDUL ALI @ BADSA Versus THE STATE OF ASSAM AND ANR	MR. B HALDAR MR B DEORI	PP, ASSAM
3	Bail Appln./1773/2021	SAMSUL ALI Versus THE STATE OF ASSAM	MR. P K SAHARIA MS K DAS	PP, ASSAM
4	Bail Appln./1774/2021	BELIA KHATUN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A K AZAD MR. G HUSSAIN	PP, ASSAM
5	Bail Appln./1775/2021	SUNIL DAS Versus THE STATE OF ASSAM	MR. R KALITA MR. R SALOI MR J SINGH	PP, ASSAM
6	Bail Appln./1776/2021	ABUL KALAM @ ABU KALAM Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
7	Bail Appln./1778/2021 B/O	MD MOHIDUL ISLAM Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
8	Bail Appln./1784/2021 B/O	KRISHNA NEOG Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
9	Bail Appln./1785/2021 B/O	BIKASH BAISHYA Versus THE STATE OF ASSAM	MR. M BISWAS MR A TALUKDAR MS M DAS	PP, ASSAM

MOTION

10	AB/2183/2021	VIVEK SINGH Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
11	AB/2192/2021 B/O	SAFIKUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
12	AB/2193/2021 B/O	DIPAK DEY Versus THE STATE OF ASSAM	MR. N ALAM MR A K SHARMA MS. N PODDAR MS. D BARMAN MS H FATIMA	PP, ASSAM
13	AB/2198/2021	SOMED ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
14	Bail Appln./1189/2021 SCANNED COPY OF CASE RECORD AND CASE DIARY, FIXED	RIMA MUKHARJEE Versus THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
15	Bail Appln./1252/2021 FIXED	JOBRUL ALOM AND 2 ORS Versus THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS. R CHETRI	PP, ASSAM
16	Bail Appln./1368/2021 FIXED	BIPIN DEKA Versus THE STATE OF ASSAM	MR. S I BORA MS. P HAZARIKA	PP, ASSAM
17	Bail Appln./1419/2021 FIXED	NIRODA DOLEY AND ANR. Versus THE STATE OF ASSAM	MR. A DUTTA MR B TAID	PP, ASSAM
18	Bail Appln./1420/2021 FIXED	MADHURJYA DUTTA @ TINKU Versus THE STATE OF ASSAM	MS. A MEDHI	PP, ASSAM
19	Bail Appln./1422/2021 FIXED	HAREKRISHNA KALITA Versus THE STATE OF ASSAM	MR Z KAMAR MR M I NEOG MR B TALUKDAR	PP, ASSAM
20	Bail Appln./1453/2021 FIXED	ASHIK ALI Versus STATE OF ASSAM	MR. P J SAIKIA	PP, ASSAM
21	Bail Appln./1457/2021 FIXED	IMTIYAZ AHMED @ BABA Versus THE STATE OF ASSAM	MR. D BORA	PP, ASSAM
22	Bail Appln./1469/2021 FIXED	BAPDHAN PATHAK Versus STATE OF ASSAM	MR. A DUTTA	PP, ASSAM
23	Bail Appln./1491/2021 FIXED	UTTAM KR DAS Versus THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
24	Bail Appln./1500/2021 FIXED	MD. ROKIBUL ISLAM @ RAKIBUL ISLAM Versus THE STATE OF ASSAM	MR. A MOBARAQUE MR. MANAS J MISRA	PP, ASSAM
25	Bail Appln./1501/2021 FIXED	MD AHEDUR RAHMAN @ AHED Versus THE STATE OF ASSAM	MR. M BISWAS	PP, ASSAM
26	Bail Appln./1521/2021 FIXED	NARAYAN RAJBONGSHI Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED	PP, ASSAM
27	Bail Appln./1565/2021 FIXED	SRI BARMAN BORO Versus THE STATE OF ASSAM	MR. D HAZARIKA MR. T BARUAH MS D CHHETRI MS A DAS	PP, ASSAM
28	Bail Appln./1606/2021 SCANNED COPY OF CASE RECORD AND CASE DIARY, FIXED	SAMSUL HAQUE Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
29	Bail Appln./1626/2021 FIXED	SRI BABLU GHOSH Versus THE STATE OF ASSAM	MD E AHMED MR. D J DAS	PP, ASSAM

30	Bail Appln./1696/2021 FIXED	SUNGWRA BASUMATARY Versus THE STATE OF ASSAM	MR. M SARANIA MD. S U AHMED MS N RAI	PP, ASSAM
31	Bail Appln./1740/2021 FIXED	ANSUMA DAIMARI Versus THE STATE OF ASSAM	MR. S K JAIN B ALI	PP, ASSAM
BAIL HEARING				
32	AB/3526/2020	ABDUL MANNAF Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED MS R DEKA	PP, ASSAM
33	AB/3800/2020	HENDO ETE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. O P BHATI MR. P SARMA MR. M K GOGOI MR. P K PODDAR	MR. P N GOSWAMI PP, ASSAM
34	AB/3823/2020	JAHIDUL HAQUE @ JAHIRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MRS. K DEVI MS R P BARUAH	PP, ASSAM
35	AB/36/2021	SHAHJALAL HUSSAIN Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
36	AB/67/2021	HAFIJUL ISLAM @ HAFIJUL HOQUE Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH MR. M K SHARMA	PP, ASSAM
37	AB/134/2021	PRASANTA DOLEY Versus THE STATE OF ASSAM	MR. R DE	PP, ASSAM
38	AB/162/2021	SONIT DEURI @ SONIT CH DEURI @ MASTOR DEURI Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM
39	AB/163/2021	NAGEN TALUKDAR Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MS. S. TODI MR R HOQUE	PP, ASSAM
40	AB/247/2021	ROFIQUL ISLAM Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
41	AB/772/2021 FIXED	FAKHRUL ISLAM Versus THE STATE OF ASSAM	MS C M DEKA MR. A S TAPADER	PP, ASSAM
42	AB/1126/2021	RAHMAN ALI Versus THE STATE OF ASSAM	MR. K K DEY MR V K BAROOAH	PP, ASSAM
43	AB/1366/2021 FIXED	MAYAN ALI @ MAYAN KHAN Versus THE STATE OF ASSAM	MR S DAS MR. T DEWAN MS. J GHOSH	PP, ASSAM
44	AB/1372/2021 FIXED	JOYNAL ABEDIN AND ANR. Versus THE STATE OF ASSAM AND ORS	MR. N UDDIN MR. M ISLAM	PP, ASSAM
45	AB/1417/2021 FIXED	SRI JAN BARUAH Versus THE STATE OF ASSAM	MR. U DUTTA MR. D KALITA	PP, ASSAM
46	AB/1633/2021 FIXED	SANKAR NATH Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR A DAS	PP, ASSAM
47	AB/1929/2021 FIXED	LUTFUR RAHMAN Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	PP, ASSAM
48	AB/2027/2021 FIXED	MOFIDUL ISLAM Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM

ORDERS

49	I.A.(CrI.)/270/2021 WITH OFFICE NOTE, LCR 3 FILES, FIXED in CrI.A./81/2021 WITH CrI.A./81/2021	BISHUDIM KISKU Versus THE STATE OF ASSAM AND ANR.	MR. A LAL	PP, ASSAM
50	I.A.(CrI.)/278/2021 FIXED, LCR 5 FILES in CrI.A./177/2019 WITH CrI.A./177/2019	BISHUDIM KISKU Versus THE STATE OF ASSAM AND ANR. MOYNAL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. A LAL	PP, ASSAM
	WITH I.A.(CrI.)/378/2019 in CrI.A./177/2019	MOYNAL HOQUE Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED MR H R A CHOUDHURY MR I U CHOUDHURY MS. T SOM MR H DAS MR. A AHMED MS P LEKHARU	PP, ASSAM
		MOYNAL HOQUE Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,5th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH - III & CRIMINAL MATTERS]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1777/2021	SANJIB RABIDAS @ BABU Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
2	Bail Appln./1779/2021	AJIT GOGOI AND ANR Versus THE STATE OF ASSAM	MR. N GOGOI MR B ISLAM MR B ISLAM	PP, ASSAM
3	Bail Appln./1782/2021 B/O	BIDHAN CHANDRA OJAH Versus THE STATE OF ASSAM	MR. N ALAM MS H FATIMA	PP, ASSAM
4	Bail Appln./1783/2021 B/O	HUSSAIN ALI @ HASEN ALI Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
5	Bail Appln./1786/2021 B/O	SATNAM SINGH @ SWAPNAM SINGH Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
6	Bail Appln./1787/2021	TAHER BARBHUIYA Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM
MOTION				
7	AB/2181/2021	ABANI DAS Versus THE STATE OF ASSAM	MR. M BORAH MS B BORA	PP, ASSAM
8	AB/2182/2021	MAJIBAR RAHMAN Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
9	AB/2184/2021	NISHI CHAKRABORTY AND 2 ORS Versus THE STATE OF ASSAM	MR S K SARKAR MS C BURAGOHAIN	PP, ASSAM
10	AB/2185/2021	ABUL KASHEM Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
11	AB/2186/2021	MASUQUE AHMED Versus THE STATE OF ASSAM	MR. A Y CHOUDHURY MR. T A CHOUDHURY	PP, ASSAM

12	AB/2187/2021	MOSTAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. S K BHATTACHARYYA MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR	PP, ASSAM
13	AB/2199/2021	ROBIUL RAHMAN BARBHUIYA AND 4 ORS. Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM
<u>ORDER (STAY VACATING)</u>				
14	I.A.(Civil)/4267/2019 in WP(C)/5365/2018 WITH WP(C)/5365/2018	THE STATE OF ASSAM Versus REDAUL HUSSAIN KHAN REDAUL HUSSAIN KHAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. S S ROY JR. GA, ASSAM MR. U K NAIR MS. H DEKA MR R ISLAM MR. M P SARMA	MR. U K NAIR GA, ASSAM SC, N C HILLS
<u>ADMISSION</u>				
15	WP(C)/7626/2016 FIXED	SADHANA ROY Versus STATE OF ASSAM and 3 ORS.	MRN M HAZARIKA	MR.B K SARMA SC, SOCIAL WELFARE
16	WP(C)/5020/2019 B/O	FLORIDA HATIMURIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. J KALITA MR. D PEGU	GA, ASSAM SC, FOREST
17	WP(C)/5934/2019 B/O	DHANJIT CHUTIA Versus THE STATE OF ASSAM AND 3 ORS.	MR. J KALITA	GA, ASSAM SC, FOREST
18	WP(C)/4313/2020	SMTI RINTI BAISHYA AND 39 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA	SC, HEALTH SC, FINANCE
19	WP(C)/4914/2020	KANDAL DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. B PHUKAN MR R RAJKHOWA MR. B KHAKHLARY	SC, IRRIGATION
20	WP(C)/4938/2020	BAPAN DAS AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH MR. M C DAS	SC, IRRIGATION SC, FINANCE
21	WP(C)/5076/2020	KAMALA BALA BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA MR D KALITA MR M RAHMAN	GA, ASSAM SC, FOREST
22	WP(C)/5309/2020	PRAHLAD DAS AND 24 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. N SHYAMAL MR. A BORO	GA, ASSAM
23	WP(C)/289/2021	HAV. KESHABANANDA BHATTA @ HAV. KESHABANANDA BHATTACHARJEE Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA MS N BEGUM MR. K SINGHA	GA, ASSAM
<u>ORDERS</u>				
24	I.A.(Civil)/147/2021 in WP(C)/3299/2020 WITH WP(C)/3299/2020	DUL MALLA BUZAR BARUAH Versus THE STATE OF ASSAM AND 6 ORS. DUL MALLA BUZAR BARUAH Versus THE STATE OF ASSAM AND 6 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	GA, ASSAM SC, APSC GA, ASSAM SC, APSC SC, P W D SC, PERSONNEL DEPT.
25	WP(C)/3317/2020 WITH I.A.(Civil)/160/2021 in WP(C)/3317/2020	MAHANTA GOGOI Versus THE STATE OF ASSAM AND 6 ORS. MAHANTA GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	GA, ASSAM SC, APSC SC, P W D SC, PERSONNEL DEPT. GA, ASSAM SC, APSC

26 I.A.(Civil)/1142/2021
FIXED
in WP(C)/8048/2017
WITH
WP(C)/8048/2017

JATIN CHANDRA SARMAH
Versus
OIL INDIA LTD. AND 3 ORS.

MR K K MAHANTA
MR. K M MAHANTA

SC, OIL

JATIN CHANDRA SARMAH
Versus
OIL INDIA LTD. and 4 ORS.

MR.K K MAHANTA
MR.K SINGHA
MR.K M MAHANTA
MS.R BORA

MR.S N SARMA
MR.S CHOUDHURY
SC, OIL

HEARING

27 WP(C)/3656/2019
B/O

BHARATI GOGOI AND 18 ORS.
Versus
THE UNION OF INDIA AND 3 ORS.

MR. M CHOUDHURY
MR. S P SHARMA

MR. P KATAKI (SC, AAU)
MR. A K DUTTA
ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 05/08/2021

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1) MR. L P SHARMA

12-07-2021

To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,5th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 16

[CIVIL BENCH - IV, I & CRIMINAL MATTERS]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5562/2017 FIXED	INAMUL HAQUE CHOUDHURY Versus THE UNION OF INDIA and 3 ORS.	MR.A KHANIKAR MR.B KALITA	MR.M K CHOUDHURY MR.D N BHATTACHARJEE(R- 2,3&4) ASSTT.S.G.I. MR.D DEY(R- 2,3&4) SC, IOC
2	WP(C)/3917/2020 FIXED	ALTAB HUSSAIN, Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM
3	WITH WP(C)/3387/2020	PASCHIM MANDIA SAMABAY SAMITTEE LTD. AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A M KHAN	SC, CO OP MR. S K TALUKDAR
4	WITH WP(C)/3577/2020	BAREKURI SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D SARMAH MR B KAUSHIK MR. S HAZARIKA	SC, CO OP GA, ASSAM
5	WITH WP(C)/3593/2020	TAHAJ UDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM
6	WITH WP(C)/3630/2020	TIPUK SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D SARMAH MR B KAUSHIK MR. S HAZARIKA	SC, CO OP GA, ASSAM
7	WITH WP(C)/3752/2020	BOARD OF DIRECTORS OF MADHUSOULMARI S. S. LTD. AND 23 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR. N HAQUE MR. M HUSSAIN MR. A K AZAD	SC, CO OP GA, ASSAM ASSTT.S.G.I.

8	WITH WP(C)/3775/2020	BOARD OF DIRECTORS OF SUKCHAR S.S. LTD. Versus THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, CO OP GA, ASSAM ASSTT.S.G.I.
9	WITH WP(C)/3786/2020	LOHIT CHANDRA MORAN AND 7 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MR. M SAHEWALLA	SC, CO OP GA, ASSAM
10	WITH WP(C)/3789/2020	HOBIBAR RAHMAN MONDOL Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM
11	WITH WP(C)/3938/2020	NALBARI WHOLESALE CONSUMERS CO-OPERATIVE SOCIETY Versus THE STATE OF ASSAM AND 3 ORS.	MS. B DAS MR. K M HALOI	SC, CO OP GA, ASSAM
12	WITH WP(C)/4124/2020	BOARD OF DIRECTORS OF ALOMGANJ S.S. LTD. Versus THE STATE OF ASSAM AND 5 ORS.	SC, CO OP MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM
13	WITH WP(C)/4160/2020	THE BOARD OF DIRECTORS OF TAMARHAT S.S. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K DAS MR. R ISLAM	SC, CO OP GA, ASSAM SC, BTC
14	WITH WP(C)/4525/2020 CAVT. NO. 0602/2020	THE BOARD OF DIRECTORS OF NUMBERPARA CKAHLA S S LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. H ALI MD H R AHMED MR. R A CHOUDHURY	MR A R BHUYAN SC, CO OP GA, ASSAM MR. S BORA, SC, BTC FOR CAVEATOR
15	WITH WP(C)/4607/2020	THE BOARD OF DIRECTORS OF JOGIGHOPA SAMABY LTD AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A M KHAN MR A HAQUE MR. S MOLLAH	SC, CO OP GA, ASSAM
16	WITH WP(C)/2909/2021	BHABEN BORDOLOI AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR P DEKA MR. R DE	SC, CO OP GA, ASSAM
17	WP(C)/428/2021 B/O	AMINUR ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC. WATER RESOURCE DEPTT.
18	WP(C)/542/2021 B/O	ASSAM INSTITUTE OF HEALTH ALLIED SCIENCE Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR D BARMAN	GA, ASSAM SC, EMPLOYMENT EXCHANGE SC, FINANCE ASSTT.S.G.I.
19	WP(C)/1191/2021 WITH WP(C) 4899/2019 (D/O)	M/S MAA MANASHA PRINTERS Versus THE STATE OF ASSAM AND 6 ORS	MR A CHALIHA MR B GOGOI MS RUKMINI BARUA MS PADMINI BARUA MR. D S DEKA	MR. D DAS SR. ADV (R-7) GA, ASSAM MR. S KATAKI (R-5) MR A KALITA (R-7) MR. P K BORAH (R-6,7) MRS. R S DEURI (R-6,7) MS. R DUTTA (R-5) MS T PARASHAR (R-7)
	WITH I.A.(Civil)/612/2021 in WP(C)/1191/2021	D.P. PRINTING UDYOG PVT. CO. LTD. Versus M/S MAA MANASHA PRINTERS AND 6 ORS.	MR. S KATAKI MS. R DUTTA	GA, ASSAM MR. B GOGOI

BAIL HEARING (BA)

20	Bail Appln./1406/2021 FIXED	KHAIRUL KHAN @ KHAIRUL ISLAM KHAN Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
WITH				
21	AB/1521/2021	SHAHEB KHAN Versus THE STATE OF ASSAM	MR K BHUYAN MR N ISLAM	PP, ASSAM
22	Bail Appln./1513/2021 FIXED	MD SOFIAL ALI @ SOBIAL HAQUE Versus THE STATE OF ASSAM	MR G BORDOLOI S KHANIKAR	PP, ASSAM
23	Bail Appln./1537/2021 FIXED	AJJUL HOQUE Versus THE STATE OF ASSAM	MRS. B GOGOI	PP, ASSAM
24	Bail Appln./1589/2021 FIXED	SAGAR BASFAR Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA	PP, ASSAM
25	Bail Appln./1674/2021 FIXED	NOWSAD ALI Versus THE STATE OF ASSAM	R RAHMAN	PP, ASSAM
WITH				
26	Bail Appln./1654/2021	SAIRUDDIN AHMED AND 2 ORS. Versus THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
<u>BAIL HEARING</u>				
27	AB/721/2021	PRANJIT DAS AND ANR Versus THE STATE OF ASSAM	MR H J TAMULI MR. H S BORAH MR D KALITA	PP, ASSAM
28	AB/731/2021	MD. YAKUB ALI AND ANR Versus THE STATE OF ASSAM	MD E AHMED MR. D J DAS MS P MEDHI	PP, ASSAM
29	AB/733/2021	YAKUB ALI AND ANR Versus THE STATE OF ASSAM	MD E AHMED MR. D J DAS MS P MEDHI	PP, ASSAM
30	AB/736/2021	MD. HAMID ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. N AHMED MD S I AHMED	PP, ASSAM
31	AB/1134/2021	DILIP SABDAKAR Versus THE STATE OF ASSAM	MR. D GOGOI MRS P DUTTA DHAR	PP, ASSAM
32	AB/1140/2021	HIMANGSHU KALITA Versus THE STATE OF ASSAM	MR. D GOGOI MRS P DUTTA DHAR	PP, ASSAM
33	AB/1263/2021 FIXED	ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR H ROHMAN	PP, ASSAM
34	AB/1377/2021 FIXED	SORAB ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. D N AMIN	PP, ASSAM
35	AB/1428/2021 FIXED	JAYNAL ABDIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A HUSSAIN MR. A MOBARAQUE	PP, ASSAM
36	AB/1472/2021 FIXED	ABDUR ROHIM AND 3 ORS Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
WITH				
37	AB/1694/2021	MD. HASHIM ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
38	AB/1534/2021 FIXED	BIPUL HOQUE Versus THE STATE OF ASSAM	MR M AHMED	PP, ASSAM
39	AB/1611/2021 FIXED	ABDUS SATTAR AHMED Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR A C ALI	PP, ASSAM

40	AB/1678/2021 FIXED	JIYAU HAQUE Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
41	AB/1682/2021 FIXED	AMANUL HAQUE @ AMANUL ALI Versus THE STATE OF ASSAM	MR A K AZAD MS. C KALITA MS. S DEVI	PP, ASSAM
42	AB/1714/2021 FIXED	ZAHINUR ZAMAN Versus THE STATE OF ASSAM	MR. S U AHMED MR A HAWARI	PP, ASSAM
43	AB/1722/2021 FIXED	RUSTOM ALI Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MD. A KUDDUS MR. A H MONDAL	PP, ASSAM
44	AB/1758/2021 FIXED	INTAZUL ALI @ MD INTAZ ALI Versus THE STATE OF ASSAM	MR P KATAKI MR S P DAS	PP, ASSAM
45	AB/1771/2021 FIXED	KAUSAR ALOM KHAN Versus THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN MR. A MOBARAQUE	PP, ASSAM
46	AB/1814/2021 FIXED	KRISHNA LOHAR Versus THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
47	AB/1831/2021 FIXED	BIJOY BORA @ BITUL BORA Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
48	AB/1886/2021 FIXED	KIRAN SAIKIA AND ANR Versus THE STATE OF ASSAM	MR D K MEDHI MR. K BORUAH	PP, ASSAM
49	AB/1901/2021 FIXED	KIRAN SAIKIA AND ANR Versus THE STATE OF ASSAM	MR D K MEDHI MR. K BORUAH	PP, ASSAM
50	AB/1951/2021 FIXED	SAFIQUE UDDIN CHOUDHURY AND 4 ORS Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. M S ALAM	PP, ASSAM
51	AB/2043/2021 FIXED	KAMES ALI AND 5 ORS. Versus THE STATE OF ASSAM	MR M AHMED	PP, ASSAM
52	AB/2122/2021 FIXED	SABIBAR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. A RAHMAN MR E HUSSAIN	PP, ASSAM
<u>ORDERS</u>				
53	WP(C)/680/2020 FIXED	NARAYAN PRASAD SHARMA Versus THE STATE OF ASSAM AND 5 ORS.	MR. B K DAS MR. H P NEOG	SC, PWD SC. EDU.
54	WP(C)/254/2021 CAVT. NO.00532/021, B/O	M/S UPCEM ENGINEERING AND CONSULTANCY PVT. LTD. Versus BRAHMAPUTRA CRACKER AND POLYMER LTD. AND 5 ORS.	MR. M K CHOUDHURY MR S KHOUND MR. M SARMA MS. N BORAH	MR D K BHATTACHARYYA MR. N DEKA FOR CAVEATOR
55	WP(C)/1009/2021 B/O	NARAYAN DEKA Versus THE UNION OF INDIA AND 8 ORS	MS. N S THAKURIA MR. T N DAS MR. G K THAKURIA	MR. B K DAS (R-1,2,3,4) MR. A GANGULY MR T CHHETRI SC, NF RLY



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,5th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 18

[CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP/173/2015	NIRUPAM ACHARJEE @ NITAI ACHARJEE Versus SMTI. BIMALA ACHARJEE and 10 ORS	MR.P K ROY MR.S K CHAKRABORTY MS.M DUTTA MS.A CHAKRABORTY	MR. T U LASKAR(R-1 & 2) MR.N DHAR(R-1 & 2) MR .B MALAKAR(R-1 & 2) MS.S DASGUPTAR-1 and 2
2	CRP(I/O)/77/2019	BABULAL SURANA Versus MEENA PAUL AND 6 ORS.	MR. T U LASKAR MR. N DHAR MS. S DASGUPTA	GA, ASSAM MS. S K NARGIS MS B HAZARIKA MS N DAS MS. A MESEN
3	CRP(I/O)/384/2019 B/O	ARCHNA DAS Versus HERAMBA KUMAR DAS	MR. R S MISHRA MR. P BORDOLOI	MR. K R PATGIRI
4	CRP/56/2020 CAVT. NO.0351/2020	SURESH JALAN AND ANR. Versus SHANTI DEVI JALAN @ SHANTI JALAN AND ANR.	MR G RAHUL MR. D M NATH	MR. K K NANDI (R2) MR. S ISLAM MR. A J GHOSH (R2) FOR CAVEATOR
	WITH I.A.(Civil)/1180/2020 in CRP/56/2020	SURESH JALAN AND ANR. Versus SHANTI DEVI JALAN @ SHANTI JALAN AND ANR.	MR G RAHUL MR. D M NATH	MR. K K NANDI MR. S ISLAM MR. A J GHOSH FOR CAVEATOR
5	MACApp./128/2021	NATIONAL INSURANCE CO. LTD Versus ABUL HASSAN AND ANR	MR. R K BHATRA MS RIMPI DUTTA	MR D MONDAL
	WITH I.A.(Civil)/992/2021 in MACApp./128/2021	NATIONAL INSURANCE CO. LTD Versus ABUL HASSAN AND ANR	MR. R K BHATRA MS RIMPI DUTTA	
6	MACApp./129/2021	NATIONAL INSURANCE CO. LTD Versus MUSSTT MUSLEMA KHATUN AND ANR	MR. K K BHATRA MR. R K BHATRA MS RIMPI DUTTA MR. D BHUYAN	MR. M TALUKDAR MS. S BIN

WITH
I.A.(Civil)/994/2021
in MACApp./129/2021

NATIONAL INSURANCE CO. LTD
Versus
MUSSTT MUSLEMA KHATUN AND ANR
MR. K K BHATRA
MR. R K BHATRA
MS RIMPI DUTTA
MR. D BHUYAN

FOR HEARING U/O XLI RULE II C.P.C.

7	RSA/49/2020	MD HAZARAT ALI Versus MD HANIFUDDIN	MR. S K SAHARIAH MR D C NATH	MS. S S ZIA MS. S S ZIA MS. S S ZIA
8	RSA/12/2021	NURAL AZAM SARKAR Versus SRI BHIKAM CHAND SETHIA and 10 ORS	MR. A BISWAS MR. A BISWAS MR. D KALITA	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA

ORDERS

9	RSA/85/2013	NRIPEN RAJBONGSHI Versus SUKURA KOCH and 7 ORS.	MR.P SEN	MR. S DAS MR. R K BHUYAN MR.P CHAKRABORTY MR S DEY MR.B HALDAR MR.N KALITA MRA ZAMAN MR.R RABHA MR. K SAIKIA MR. P SEN, JAPUL
10	MC/1312/2014 In MACApp. Sl. No. 223363	MUSSTT. AFRUZA BEGUM, Versus KANAK CHANDRA SAIKIA and ANR,	MR.P HAZARIKA MR.S KAKATI MR.C CHAKRABORTY	MR.R K BHATRA MS.P HUJURI
11	MC/2462/2014 In MACApp. SL. NO. 233723	NEW INDIA ASSURANCE CO. LTD., Versus JOGENDRA NATH BARMAN and 2 ORS,	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.K K BHATTACHARYYA	MR.Z IQBAL MRD MONDAL
12	I.A./256/2016 in MACApp./254194/2015	SHRI PARIMOL DAS Versus NEW INDIA ASSURANCE CO. LTD. and ANR,	MR.M TALUKDAR MS.D KALITA	MR.R K BHATRA(R-1) MS.P HUJURIR-1 MR. T BARUKIAL (R2) MR. R GOHAIN (R2) MR. G TAMULI (R2)

WITH
MACApp./254194/2015
(Filing Number)

SHRI PARIMOL DAS
Versus
NEW INDIA ASSURANCE CO LTD and ANR

13	MACApp./323/2016 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD Versus SMT DULALI BASAK and 4 ORS	MR.A DUTTA MRS.P M DUTTA	MR. S K GOSWAMI MR.A T SARKAR R- 1-3 MR.A HUSSAIN(R- 1-3) MR. R SHARMA
14	CRP/338/2016	TOKHEN GOGOI and ANR. Versus PURNA GOGOI	MR.P P DUTTA MR.A BARUA MR.A BHATTACHARYA	
15	MACApp./400/2017 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD Versus SMTI JAYANTI GUPTA and 5 ORS	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MS.N MODI MSP DEHINGIA MS.M CHOUDHURY MR.M DUTTA MR.S DUTTA MR.A BARUA MR.C SHARMA MR.SIDHANT DUTTA MRA MAZID

WITH
CO/2/2018
in MACApp./400/2017

SMTI JAYANTI GUPTA and ANR
Versus
UNITED INDIA INSURANCE CO. LTD.
MR. M DUTTA
MR. T BARUAH
MR. A BARUA
MR. A BORDOLOI
MR. R BORDOLOI
MD. A MAZID

16	MACApp./26/2018 WITH LCR, B/O	M/S UNITED INDIA INSURANCE CO. LTD Versus NASIRA BEGUM	MR. A DUTTA MR. A AHMED MRS. P M DUTTA	MD A ALI (R1-R3) MR. K BHATTACHARJEE (R1-R3) MS. S B CHOUDHURY (R4) MR. O K SHRESTHA (R1- R3) MS B TALUKDAR (R1-R3)
17	Test.Cas./6/2019 WITH LCR, B/O	SMTI. MANDIRA PAUL AND ANR Versus SMTI. MAYA RANI DEV AND ANR	MS. S B CHOUDHURY MS. R SULTANA	
18	Review.Pet./41/2021 In MACApp./177/2020(D/O)	PRAMILA DAS Versus NATIONAL INSURANCE CO. LTD. AND 5 ORS.	MR B K JAIN MS. M DASGUPTA	
	WITH I.A.(Civil)/680/2021 in Review.Pet./41/2021	PRAMILA DAS Versus NATIONAL INSURANCE CO. LTD. AND 5 ORS.	MR B K JAIN MS. M DASGUPTA	
19	I.A.(CrI.)/247/2021 In AB/1831/2020(D/O) in AB/1831/2020	KALYAN KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K BHUYAN MR J DAS MS. N CHOUDHURY MR. A KHOUND MR. M BARUAH	PP, ASSAM
20	I.A.(Civil)/278/2021 in RSA/154/2011	ON THE DEATH OF ILLIAS ALI HIS LEGAL HEIRS AND ANR. Versus JAKIR HUSSAIN LASKAR AND 3 ORS.	MR. N DHAR	
	WITH RSA/154/2011	MD. JAKIR HUSSAIN and 3 ORS Versus ON THE DEATH OF PLAINTIFF LATE ILIAS ALI HIS LEGAL HEIRS MD. JAINAL ABEDIN MAZUMDAR and ORS	MR.P K DEKA MS.A BEGUM MR.I H LASKAR MR.N K DEKA MS.P BORAH MR. S ALAM MS.L R CHOUDHURY	MR.N DHAR MR .B MALAKAR MR.A T H AHMED

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LEAVE NOTE OF ADVOCATES FOR 05/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021